

Form 1 – HARYANA									
List of cases e-filed during the month of February' 2026									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of February' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of February' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of February' 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
1	Sh. Sudhir Kumar, CJ(SD)	Karnal	Sh. Sudhir Kumar, CJ(SD)	5	Arbitration	1
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
1	Civil Judge(Jr. Divn.)	Palwal	Ms. Aakriti Verma, C.JJD, Palwal	4	Commercial Suit	3
		Panchkula	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil
1	Ms. Ranjana Aggarwal, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	15	--	--
2	Sh. Yashwinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	--do--	--	23	--	--
3	Sh. Sudeep Goel, Additional District & Sessions Judge, Yamuna Nagar	--do--	--	22	--	--
4	Ms. Diksha Dass Ranga, Civil Judge (Sr. Divn.)	--do--	--	1	--	--
5	Ms. Indu Bala, Addl. Civil Judge (Sr. Divn.)	--do--	--	3	--	--
6	Dr. Karuna Sharma, Addl. Civil Judge, (Sr. Divn.)	--do--	--	23	--	--
7	Sh. Sukhdev Singh, Addl. Civil Judge (Sr. Divn.), Bilaspur	--do--	--	1	--	--

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of February' 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	CS/25/2025	MD. KALEEM VS GEETA DEVI	RAMBIR SINGH SANGWAN	21.02.2025	23.02.2026
			CM/283/2025	MOHAK JAIN VS CZAAR	ASHAWANI RAO	16.05.2025	09.02.2026
			CS/119/2024	PSVL VS SARVPRIYA	MANISH CHAUHAN	19.11.2024	05.02.2026
			CS/94/2025	BECTOR FOODS VS BURGER	VIJENDER PARMAR	28.07.2025	03.02.2026
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Sukhpreet Singh, AD&SJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30.05.2020	-
2	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/8/2024	Hetro Private Ltd Through Sh Harsh Sharma Vs M/s AB Polymer through Amit Bansal & ors	Ms. Preeti Sharma	02.07.2024	13.02.2026
3	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2024	Sachin Ahlawat Vs Naresh Panwar	Sh. V.S. Rathi	17.12.2024	17.02.2026
4	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2025	M/s ADS Spirits Pvt Ltd through Yashveer Singh Kadian Assistant General Manager. Vs M/s Rahul Arora L-1 Ambala (2022-2023) through its prop Rahul son of Raikumar	Ms. Somvati Kadian(P).	05-08-2025	-
5	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/2/2025	Teamasia Technical Textiles Pvt Ltd through its Director Mr Dev Raj Anand Vs Sandeep Goyal Prop M/s Jai Shree Laxmi Polymers	Baasir Aziz(P).	06-08-2025	-
6	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30.05.2020	-
7	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Religilous and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30.05.2020	04.02.2026
8	Sh. Manoj Kumar Rana, AD&SJ, Jhajjar	Jhajjar	Commercial Suit/1/2023	M/s Gautam highway Solution Vs M/s Sadbhav Infrastructure Project	Sh. Rajnish Sharma	21.08.2023	-
9	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/08/2024	M/S Mahavir Industries Vs M/s Ping Telematics	Sh. Sandeep Gupta	01.02.2024	-
10	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Rsuit/117/2023	M/S R.G. Industrial Corporation Vs M/S Lobo Tyre Factory	Sh. Raj Kumar Sharma	11.10.2023	04.02.2026
11	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/1/2025	M/S STERIMEDSURGICALS INDIA LIMITEDTHROUGH SHRI RAGHU KAPOOR Vs M/S PARADISE PLASTICS ENTERPRISES LTD	Mahesh Kumar Advocate(P).	15-02-2025	-
12	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/3/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGHSHRI SUDHANSHU KUMAR GUPTA Vs M/S AALISHAN FOOTWEAR	Mahesh Kumar Advocate(P).	18-02-2025	-
13	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/2/2025	M/S SAMARTH REXINES PRIVATE LIMITEDTHROUGH SHRI SUDHANSHU KUMAR GUPTA Vs M/S SANDHAYA INDUSTRIES	Mahesh Kumar Advocate(P).	18-02-2025	-
14	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/4/2025	M/S JINDAL METALS AND ALLOYS LTD THROUGH SHRI RAJEEV RANJAN PATHAK Vs NAZMA MASTER	Manoj Kumar Jha(P).	07-03-2025	-
15	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/5/2025	M/S SAMARTH REXINES PVT LTD Vs M/S DESIRE OVERSEAS PVT LTD	Mahesh Kumar Advocate(P).	18-03-2025	17.02.2026
16	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/6/2025	M/s Ashank Industries Vs Bid Metal and Alloys Private Limited	Sunil Kaushik(P).	11-07-2025	-
17	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/7/2025	Ms Chaudhary Industries Vs Prabhat Elastomers PVT LTD	Sunil Kaushik(P).	30-07-2025	-
18	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/8/2025	SPINKS INDIA Vs MONATO MICRO FOOTSTEPS PVT LTD	Sunil Kaushik(P).	12-08-2025	20.02.2026
19	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/9/2025	TEAMASIA TECHNICAL TEXTILES PVT LTD Vs J K SHOES	Sunil Kaushik(P).	22-08-2025	-
20	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/10/2025	TEAM ASIA TEXTILE Vs KAMBOJ FOOTWEAR	Sunil Kaushik(P).	22-08-2025	-
21	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/11/2025	TEAM ASIA TECHNICAL Vs DAKSH FOOTWEAR	Sunil Kaushik(P).	22-08-2025	-
22	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/12/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs INSPIRE INFINITY PVT LTD THROUGH ITS DIRECTORS		13-11-2025	21.02.2026
23	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/13/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs RANGER SHOES THROUGH ITS PROP SUKHENDU SEN GUPTA		13-11-2025	21.02.2026
24	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/14/2025	SAMARTH REXINES PVT LTD THROUGH ITS AUTH REP VISHAL Vs S S R FOOTWEAR THROUGH ITS PROP SANDEEP GUPTA		14-11-2025	21.02.2026
25	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/15/2025	KAMAL KUMAR KHERA Vs Smartpaddle Technology Private Limited		21-11-2025	09.02.2026
26	Sh. Vivek Tomar, ACJ(JD), Bahadurgarh	Jhajjar	Commercial Suit/16/2025	Kavita Gupta Vs Euro Press India Pvt Ltd		23-12-2025	-

		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
1	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-5-2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.K.K. Gupta, Adv. For plaintiff & Sh. Sanjeev Bansal Adv. For defendant.	27.04.2022	17.02.2026'
2	Dr.Tayyab Hussain, ADJ, Palwal	Palwal	CS-02-2023	Avon Containers Vs Vimal Plast India & Ors.	Sh.Tarun Aggarwal, Adv. For plaintiff & Sh Ashish Arora, Advocate for defendant no. 1 to 5.	14/09/23	27.02.2026'
3	Sh.Prateek Jain, ADJ, Palwal	Palwal	Commercial Suit-01-2025	CMR Green Technologies Ltd Vs Aplus Rohstoffrecycling GMBH	Advocate- Gulafsha Gupta for Plaintiff	27.11.2025'	02.02.2026'
4	Ms Anjali Jain, CJD, Palwal	Palwal	CS-965-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Praveen Kumar, Advocate for plaintiff & Defendant exparte v.o.d. 14.02.2023	17.08.2022	26.02.2026'
5	Ms. Aakriti Verma, CJJD, Palwal	Palwal	Commercial Suit-01-2026	IDBI Bank Vs Narvir & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	27.02.2026'
6	Ms. Aakriti Verma, CJJD, Palwal	Palwal	Commercial Suit-02-2026	IDBI Bank Vs Shakuntla & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	27.02.2026'
7	Ms. Aakriti Verma, CJJD, Palwal	Palwal	Commercial Suit-03-2026	IDBI Bank Vs Tejbeer & etc.	Sh. Deepak Paliwal Advocate for plaintiff	27.02.2026'	27.02.2026'
8	Sh.Chanderkant Yadav, CJD, Palwal	Palwal	CS-468-2025	Anil, Proprietor of Manvi Enterprises Vs IWL India Pvt. Ltd.	Sh. Gyanender Sharma, counsel for plaintiff	18.04.2025'	21.02.2026' & 24.02.2026'
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA Contested Commercial cases disposed during the month of February' 2026													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Charkhi Dadri	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Mahavir Singh	GURUGRAM	ARB/49/2025	VINAY VS SUNDIK	PANKAJ KUMAR	16.04.2025		05.02.2026	10 MONTHS	DISMISSED			
			ARB/32/2023	SIDHAARATH VS RAMKISHAN	VINOD KATARIA	02.03.2023		10.02.2026	02YEARS 11 MONTHS	DISMISSED			
			CS/60/2022	HELIX VS KRISHNA	VED PRAKASH MUNJAL	27.05.2022		12.02.2026	02 YEARS 09 MONTHS	DECREED			
			CS/76/2017	MITUJ VS QUICKDEL	MAHESH KATARIA	04.09.2017		24.02.2026	08 YEARS 05 MONTHS	P/DECREED			
			CS/04/2021	ECO EMISSIONS VS PUNIA	SANDEEP CHAUDHARY	29.01.2021		13.02.2026	05 YEARS1 MONTH	P/DECREED			
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Navjeet Klair, ADJ. Sirsa	Sirsa	CA-309-2023	M/s Murl Trading Vs Nirmal Singh	Sh. SK Singla, Sh. BS Yadav	02.11.2023	No.	24.02.26	845	Contested / Dismissed	24.02.26	1	Recovery
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamuna Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil